

ITEM NO.27

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 12-05-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite service of notice on respondent No. 1, there is no
appearance.

Ld. Counsel for petitioner has filed application for
substituted service in respect of Respondent No.2. The same is
allowed. Registry to proceed further.

List again on 2.8.2023.

VIVEK SAXENA
Registrar

MG